

APPELLATE TRIBUNAL FOR ELECTRICITY,NEW DELHI

Cause List for Monday the 9th December 2024

Electricity Bench

TIME :10.30 AM

COURT-II

(Note: Learned counsel for the parties to coordinate with the Registry well in advance, atleast two days before the next date of hearing, to ensure that the soft copies - OCR searchable mode and saved as a PDF document - of all the documents which they would be referring during the hearing before the Hon'ble Bench shall be filed with the Registry so that they are available in one-drive folder to the Hon'ble Bench. Failing to comply with the above will result in not listing of the matter till such time the above order is complied with)

(Updated List of Finals has been uploaded in the website under the "Notification tab".)

(HEARING THROUGH PHYSICAL/HYBRID MODE)

(Link for Video Conferencing for Hybrid Hearing through Microsoft Teams is)

(<https://msteams.link/0A56>)

(Note: Display Name of the Advocate joining through video conferencing shall be properly set by the participant with prefix of Item No. of the case followed by exact and actual name of the Ld. Advocate, so that the Court Master knows before hand whom to be admitted in the particular matter. If a counsel is appearing in more than one matter, Item Numbers of all such matters shall be prefixed.)

(Note: Advocates/parties are advised to go through the SOP/Guidelines for Hybrid hearing available on APTEL website before joining through video conferencing and are required to adhere to the same)

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**CORAM: HON'BLE MR. SANDESH KUMAR SHARMA, Technical Member(Electricity)
HON'BLE MR. VIRENDER BHAT, Judicial Member**

S.No.	Case No.	Party Name	Name of Counsel For Appellant/Respondent(Mr./Mrs.)
FOR URGENT LISTING			
1.	IA-2009/2024 (For Urgent Listing) In APL-356/2018 (Service complete) (Matter is listed on 20.01.25) (DoF - 27-07-2018)	M/s Teestavalley Power Transmission Ltd. Appellant(s) Versus Central Electricity Regulatory Commission & Ors. - Respondent(s)	Vidhan Vyas, Syed Haider Shah, Mayur Punjabi for App.1. Amit Kapur for Res.5, Pallav Mongia for Res.6, Mridul Chakravarty for Res.6,
FOR EXTENSION OF TIME			
2.	IA-1983/2024 (For extension of time)(R-1) In APL-243/2016 (Disposed of on 01.10.24)	Telangana Offset Printers Association Appellant(s) Versus Telangana State Electricity Regulatory Commission & Ors. - Respondent(s)	Ananga Bhattacharyya, Krishanu Barua, Devahuti Tamuli, Rohin Singh Pande for App.1. Somandri Goud Katam for Res.1 Rakesh Kumar Sharma for Res.2, D. Abhinav Rao for Res.3,
FOR FURTHER HEARING (SHORT MATTER)			

3.	APL-769/2023 & IA-2042/2023 (For interim relief) (Court notice returned for R-8 and R-16 - Insufficient address) (Affidavit of service filed) (DoF - 18-09-2023)	Power Transmission Corporation of Uttarakhand Limited Appellant(s) Versus Power Grid Corporation of India Limited & Ors. - Respondent(s)	Shankh Sengupta, Nived Veerapaneni, Karan Arora, Shubham Mudgil, Sujoy Sur, Vedant Kumar, Kartikeya Yadav, Abhishek Kumar for App.1. Poorva Saigal for Res.1, Shubham Arya for Res.1, Pallavi Saigal for Res.1, Ravi Nair for Res.1, Reeha Singh for Res.1, Anumeha Smiti for Res.1,
FOR FURTHER HEARING (APPEAL)			
4.	APL-66/2017 (Service complete) (DoF-02-09-2016)	TANGEDCO Appellant(s) Versus Central Electricity Regulatory Commission & Ors. - Respondent(s)	S. Vallinayagam, S. Vallinayagam for App.1. Shri Venkatesh for Res.2, Suparna Srivastava for Res.19,
5.	APL-282/2016 (Service complete) (DoF - 16-09-2016)	M/s Lord Chloro Alkali Ltd. Appellant(s) Versus Rajasthan Electricity Regulatory Commission & Ors. - Respondent(s)	Anand K. Ganesan, Swapna Seshadri for App.1. Raj Kumar Mehta for Res.1 Ranjitha Ramachandran for Res.2, Res.3, Res.4, Poorva Saigal for Res.2, Res.3, Res.4, Anushree Bardhan for Res.2, Res.3, Res.4, Shubham Arya for Res.2, Res.3, Res.4,
5.1	APL-313/2016 (Service complete)	Rajasthan Textile Mills Association Appellant(s) Versus Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)	Anand K. Ganesan Swapna Seshadri for App.1, Raj Kumar Mehta R1 M.G. Ramachandran for Res.2, Res.3, Res.4, Ranjitha Ramachandran for Res.2, Res.3, Res.4, Poorva Saigal for Res.2, Res.3, Res.4, Anushree Bardhan for Res.2, Res.3, Res.4, Shubham Arya for Res.2, Res.3, Res.4,
5.2	APL-314/2016 (Service complete)	Rajasthan Steel Chambers Appellant(s) Versus Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)	Anand K. Ganesan Swapna Seshadri for App.1, Raj Kumar Mehta R1 Ranjitha Ramachandran for Res.2, Res.3, Res.4, Poorva Saigal for Res.2, Res.3, Res.4, Anushree Bardhan for Res.2, Res.3, Res.4, Shubham Arya for Res.2, Res.3, Res.4,
5.3	APL-165/2017 (Service complete)	Ambuja Cement Ltd. Appellant(s) Versus Jaipur Vidyut Vitran Nigam Limited & Ors. Respondent(s)	P.N. Bhandari Poorva Saigal for Res.1, Res.2, Res.3, Shubham Arya for Res.1, Res.2, Res.3, Pallavi Saigal for Res.1, Res.2, Res.3, Reeha Singh for Res.1, Res.2, Res.3, Tanya Singh for Res.1, Res.2, Res.3, Shirin Gupta for Res.1, Res.2, Res.3,
5.4	APL-166/2017	JK Cement Works Appellant(s)	P.N. Bhandari Poorva Saigal for Res.1, Res.2, Res.3,

	(Service complete)	Versus Jaipur Vidyut Vitran Nigam Limited & Ors. Respondent(s)	Shubham Arya for Res.1, Res.2, Res.3, Pallavi Saigal for Res.1, Res.2, Res.3, Reeha Singh for Res.1, Res.2, Res.3, Tanya Singh for Res.1, Res.2, Res.3, Shirin Gupta for Res.1, Res.2, Res.3,
6.	APL-212/2017 (Service complete) (DoF - 03-07-2017)	NTPC Tamil Nadu Energy Company Ltd. Appellant(s) Versus A.P. Transmission Corporation Limited & Ors. - Respondent(s)	Anand K. Ganesan, Swapna Seshadri, Ritu Apurva for App.1. <hr/> Anusha Nagarajan for Res.13,
7.	APL-69/2018 (Service complete) (Matter is included in the List of Finals) (DoF - 23-11-2017)	BSES Rajdhani Power Limited Appellant(s) Versus Delhi Electricity Regulatory Commission - Respondent(s)	Vijayendra Pratap Singh, Aditya Vikram Jalan, Ankitesh Ojha, Dhriti Batra, Anant Narayan Misra, Shreya Choudhary for App.1. <hr/> Tushar Jain for Res.1,
8.	APL-70/2018 (Service complete) (Matter is included in the List of Finals)	BSES Yamuna Power Limited Appellant(s) Versus Delhi Electricity Regulatory Commission - Respondent(s)	Amit Kapur, Anupam Varma, Rahul Kinra, Aditya Ajay, Girdhar Gopal Khattar, Isnain Muzamil for App.1. <hr/> Tushar Jain for Res.1,
9.	APL-71/2018 (Service complete) (Matter is included in the List of Finals)	BSES Yamuna Power Limited Appellant(s) Versus Delhi Electricity Regulatory Commission - Respondent(s)	Amit Kapur, Anupam Varma, Rahul Kinra, Aditya Ajay, Girdhar Gopal Khattar, Isnain Muzamil for App.1. <hr/> Tushar Jain for Res.1,
10.	APL-72/2018 (Service complete) (Matter is included in the List of Finals)	BSES Rajdhani Power Limited Appellant(s) Versus Delhi Electricity Regulatory Commission - Respondent(s)	Vijayendra Pratap Singh, Aditya Vikram Jalan, Ankitesh Ojha, Dhriti Batra, Anant Narayan Misra, Shreya Choudhary for App.1. <hr/> Tushar Jain for Res.1,
FOR HEARING (APPEAL)			
11.	APL-356/2017 (Service complete) (DoF - 26-09-2017)	Tamil Nadu Spinning Mills Association Appellant(s) Versus Tamil Nadu Electricity Regulatory Commission & Anr. - Respondent(s)	Kumar Mihir, Avinash Menon for App.1. <hr/> Sethu Ramalingam for Res.1 Anusha Nagarajan for Res.2,
12.	APL-237/2019 (Service complete) (DoF - 01-07-2019)	DCM Textiles Appellant(s) Versus Dakshin Haryana Bijli Vitran Nigam Ltd & Ors. - Respondent(s)	Fanish K. Jain, for App.1 <hr/> Samir Malik for Res.1 Rimali Batra for Res.1, Nikita Choukse for Res.1, Divya Anand for Res.1,
12.1	APL-368/2022 (Service complete) (Transferred from Court-I vide Order dt. 27.11.24)	Haryana Vidyut Prasaran Nigam Limited Appellant(s) Versus Haryana Electricity Regulatory Commission & Ors. Respondent(s)	Samir Malik, Nikita Choukse for App.1, Manuj Kaushik for App.1, Iti Agarwal for App.1, Divya Anand for App.1, Paritosh Goel for App.1, <hr/> Ravi Parkash for Res.1, Fanish K. Jain for Res.2, Nischay Ahuja for Res.2, Manak Goel for Res.2,
13.	APL-69/2020 (Service complete)	Greenko Budhil Hydro Power Private Limited Appellant(s) Versus Central Electricity Regulatory Commission & Ors.	Hemant Singh, Nishant Kumar, Ambuj Dixit, Tushar Srivastava, Shariq Ahmed, Lakshyajit Singh Bagdwal, Soumya Singh, karan Govel for App.1.

	(DoF - 01-07-2019)		- Respondent(s)	Suparna Srivastava for Res.2,
13.1	APL-70/2020 (Service complete)	Greenko Budhil Hydro Power Private Limited Appellant(s) Central Electricity Regulatory Commission & Ors. Respondent(s)	Versus	Hemant Singhkaran Govel for App.1, Nishant Kumar for App.1, Ambuj Dixit for App.1, Tushar Srivastava for App.1, Shariq Ahmed for App.1, Soumya Singh for App.1, Lakshyajit Singh Bagdwal for App.1, Suparna Srivastava for Res.2,
13.2	APL-72/2020 (Service complete)	Greenko Budhil Hydro Power Private Limited Appellant(s) Central Electricity Regulatory Commission & Ors. Respondent(s)	Versus	Hemant SinghLakshyajit Singh Bagdwal for App.1, Nishant Kumar for App.1, Ambuj Dixit for App.1, Tushar Srivastava for App.1, Shariq Ahmed for App.1, Soumya Singh for App.1, karan Govel for App.1, Suparna Srivastava for Res.2,
13.3	APL-73/2020 (Service complete)	Greenko Budhi Hydro Power Private Limited Appellant(s) Central Electricity Regulatory Commission & Ors. Respondent(s)	Versus	Hemant Singhkaran Govel for App.1, Nishant Kumar for App.1, Ambuj Dixit for App.1, Tushar Srivastava for App.1, Shariq Ahmed for App.1, Lakshyajit Singh Bagdwal for App.1, Soumya Singh for App.1, Suparna Srivastava for Res.2,
14.	APL-18/2020 (Service complete) (As per Order dt. 24.05.22, certified copy of impugned order not filed) (DoF - 20-08-2019)	Bharat Aluminm Company Limited Appellant(s) Central Electricity Regulatory Commission & Ors. - Respondent(s)	Versus	Hemant Singh, Nishant Kumar, Lakshyajit Singh Bagdwal, Ambuj Dixit, Tushar Srivastava, Soumya Singh, karan Govel for App.1. Anand K. Ganesan for Res.2, Swapna Seshadri for Res.2,
15.	APL-47/2022 (Service complete) (DoF - 26-08-2019)	Association of Approved and Classifiled Hotels of Kerala Appellant(s) Kerala State Electricity Regulatory Commission & Anr. - Respondent(s)	Versus	James P. Thomas, for App.1 M. T. George for Res.1, Subhash Chandran K.R for Res.2, Krishna L.R for Res.2,
16.	APL-240/2020 (Service complete) (DoF - 04-10-2019)	Jindal Aluminium Limited Appellant(s) Karnataka Electricity Regulatory Commission & Ors. - Respondent(s)	Versus	Parinay Deep Shah, Ritika Singhal, Surabhi Pandey for App.1. Sumana Naganand for Res.2, Res.3, Res.4, Res.5, Garima Jain for Res.2, Res.3, Res.5, Nidhi Gupta for Res.2, Res.3, Res.5, Tushar Kanti Mohindroo for Res.2, Res.3, Res.5, Arnab Khanna for Res.3, Res.5,
17.	APL-179/2021 & IA-2005/2024 (For filing additional document)	Tata Steel Limited Appellant(s) Jharkhand State Electricity Regulatory Commission & Ors. - Respondent(s)	Versus	Nandini Gore, Nandini Gore, Sonia Nigam, Swati Bhardwaj , Akhil Abraham Roy, Rajat Das Gupta , Mohammad Shahyan Khan, Akarsh Sharma , Manvi Rastogi for App.1. Farrukh Rasheed for Res.1 Shri Venkatesh for Res.2, Res.3, Res.4,

	(Service complete) (DoF - 04-10-2019)		Ashutosh Kumar Srivastava for Res.2, Res.3, Res.4, Tushar Srivastava for Res.2, Res.3, Res.4, Suhael Buttan for Res.2, Res.3, Res.4, Siddharth Joshi for Res.2, Res.3, Res.4, Anant Singh for Res.2, Res.3, Res.4, Jatin Ghuliani for Res.2, Res.3, Res.4, Rishub Kapur for Res.2, Res.3, Res.4, Abhishek Nangia for Res.2, Res.3, Res.4, Mehak Verma for Res.2, Res.3, Res.4, Simran Saluja for Res.2, Res.3, Res.4, Nihal Bhardwaj for Res.2, Res.3, Res.4, Jayant Bajaj for Res.2, Res.3, Res.4, Isnain Muzamil for Res.2, Res.3, Res.4, Neha Das for Res.2, Res.3, Res.4,
18.	APL-105/2020 (Service complete) (DoF - 14-10-2019)	BSES Yamuna Power Ltd Appellant(s) Versus Delhi Electricity Regulatory Commission - Respondent(s)	Amit Kapur, Anupam Varma, Aditya Gupta, Aditya Ajay, Hemant Khera for App.1. Dhananjay Bajjal for Res.1,
19.	APL-225/2020 (Service complete) (DoF - 27-11-2019)	Kashi Vishvanath Textile Mills Private Limited Appellant(s) Versus Uttarakhand Power Corporation Ltd & Anr. - Respondent(s)	Somesh Tiwairi, Shashank Bajpai for App.1. Pradeep Misra for Res.1, Buddy A. Ranganadhan for Res.2,

Sd/
Registrar
APTEL